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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.98/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9THAUGUST, 2018, 10:30 A.M

Name of the Company	Enlighted Projects Limited		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS *Smit* *Kor Maheshwari* *appeared*
ORDER

Heard the Ld. Pr.CS in part. The resolution of the Creditor company (secured and unsecured) and even authorisation of one of the Directors are not produced. They are to be produced. List of certificate of the Auditors is also required. The matter to come up for further consideration on 12.09.2018.

List the matter on 12.09.2018.

Sd
(M. B. Gosavi)
Member(J)